

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 66/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

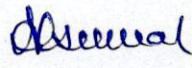
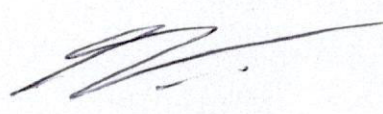
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2016

NAME OF THE PARTIES:

Mr. Satish Narayann
V/s.

M/s. Zone8 Tea World Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 241, 242, 59 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	AJAY KUMAR	Practising Company Secretary For Petitioner	
2.	ROHAN RAJADHYAKSHA i/b Vivek Kattipaleni & Amey Mhatre, Nishith Derai Associates	} for R.1	
	P. Sahil Kanyan	- R.2-4	

Order

CP No.66/241,242, 59/ NCLT/MB//MAH/2016

At request of the parties, list this matter for hearing on 20.1.2017.

sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-
V. NALLASENAPATHY
Member (Technical)